

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1636**  
TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2026

**NATIONAL AGRICULTURAL INFRASTRUCTURE FUND**

1636. SHRI TANUJ PUNIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of beneficiaries of National Agricultural Infrastructure Fund (NAIF) in the country, State-wise;
- (b) whether the NAIF has achieved targeted aims and objectives;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the NAIF also helps in community farming assets and infrastructure; and
- (e) if so, the details of farmer societies and the amount that has been sanctioned to them so far in the country, State-wise?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The Agriculture Infrastructure Fund (AIF) is Central Sector Scheme to mobilize medium and long-term debt financing for the development of post-harvest management infrastructure and community farming assets. Under the scheme, Government of India provides credit support through 3% per annum interest subvention. Credit guarantee coverage for loans up to ₹ 2 crore is also supported under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) and NABSanrakshan. Since inception of the scheme in July 2020 till 26.01.2026, ₹ 80,224.15 crore loan amount has been sanctioned for 1,50,431 projects, mobilizing investment of ₹ 1,27,508 crore. Major projects sanctioned include 43,324 custom hiring centres, 25,538 primary processing units, 17,683 warehouses, 4,154 sorting & grading units, 2,805 cold store projects, around 56,927 other kinds of post-harvest management projects and community farming assets. As per the third party evaluation conducted by Indian Institute of Management (IIM), Ahmedabad, AIF scheme has emerged as a strong platform for accelerating agri-infrastructure development across states. Beneficiaries reported better price realisation driven by mechanisation.

The State/UT wise details of the all beneficiaries under AIF including farmer societies and amount sanctioned to these societies is placed at Annexure.

## Annexure

**State/UT-wise details of the all beneficiaries under AIF including farmer societies and amount sanctioned to these societies (Since July 2020 till 26.01.2026)**

S. No.	State	Total No. of Beneficiaries*	Total no. of Benefitted Farmer Societies**	Loan Amount Sanctioned to Farmers Societies (₹ in crore)
1	Andhra Pradesh	5,812	2381	670.00
2	Arunachal Pradesh	5	-	-
3	Assam	685	19	31.00
4	Bihar	2,222	20	6.00
5	Chandigarh	6	0	0.00
6	Chhattisgarh	3,621	51	19.00
7	Delhi	16	0	0.00
8	Goa	39	3	2.00
9	Gujarat	5,575	165	86.00
10	Haryana	9,639	94	75.00
11	Himachal Pradesh	1,013	30	11.00
12	Jammu & Kashmir	345	4	2.00
13	Jharkhand	637	5	0.38
14	Karnataka	4,962	1036	397.00
15	Kerala	4,519	323	357.00
16	Madhya Pradesh	21,123	345	155.00
17	Maharashtra	15,637	955	686.00
18	Manipur	4	1	0.22
19	Meghalaya	5	-	-
20	Nagaland	6	1	1.00
21	Odisha	4,954	54	7.00
22	Puducherry	11	0	0.00
23	Punjab	31,897	360	81.00
24	Rajasthan	5,166	243	94.00
25	Tamil Nadu	9,213	5190	462.00
26	Telangana	3,970	527	260.00
27	Dadra & Nagar Haveli & Daman & Diu	1	-	-
28	Tripura	11	1	2.00
29	Uttar Pradesh	13,835	1154	255.00
30	Uttarakhand	703	12	5.00
31	West Bengal	7,982	199	85.00
	<b>TOTAL</b>	<b>153614</b>	<b>13173</b>	<b>3749.60</b>

\*Includes Farmers, Agri-entrepreneur, Start-up, APMC, Central/State/Local sponsoring PPP projects, State Agencies including Farmers societies.

\*\*Farmer Societies includes FPO, Federation of FPO, Federation of SHG, JLG, Marketing Cooperative Society, PACS, SHG, and State Federation of Cooperative

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